

counts and the comments of the Comptroller and Auditor General of India thereon.

- (ii) Statement by Government accepting the above Report.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. For (I) and (II) See No. LT-1105/98]

- I. Report and Accounts (1996-97) of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi and related papers.

- II. Report and Accounts (1996-97) of the Cashew Export Promotion Council of India, Cochin and related Papers.

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. (a) Twelfth Annual Report and Accounts of the Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, for the year 1996-97, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-805/98]
- II. (a) Forty-second Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1996-97, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT-1107/98]

- I. Report (1996-97) of the National Capital Region Planning Board, New Delhi and related papers.

- II. Review of the Reports and Accounts (1995-97) of the Delhi Metro Rail Corporation.

THE MINISTER OF URBAN DEVELOPMENT (SHRI RAM JETHMALANI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. (a) Annual Report of the National Capital Region Planning Board, New Delhi, for the year 1996-97, under section 26 of the National Capital Region Planning Board Act, 1985.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) and (b) See No. LT. 1102/98]
- II. (a) Review of the First Annual Report and Accounts of the Delhi Metro Rail Corporation, for the year 1995-96. [Placed in Library, See No. LT. 1100/98]
- (b) Review of the Second* Annual Report and Accounts of the Delhi Metro Rail Corporation, for the year 1996-97. [Placed in Library. See. No. LT. 1101/98]
- I. Report and Accounts (1996-97) of the Rashtriya Ispat Nigam Limited, Visakhapatnam and related papers.
- II. Report and Accounts (1996-97) of the Steel Authority of India Limited, New Delhi and related papers.

- III. Report and Accounts (1996-97) of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur and related papers.

THE MINISTER OF STEEL AND MINES (Shri Naveen Patnaik): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) Fifteenth Annual Report and Accounts of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1996-97 (from 1.4.1996 to 30.9.1997) together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above company. [Placed in Library. For (a) and (b) [See No. LT. 957/98]

- II. (a) Twenty-fifth Annual Report and Accounts of the Steel Authority of India Limited, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Authority.

- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (II) above.

[Placed in Library For

(a) to (c) (See No. LT.—1333/98)]

- III. A copy each (English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre, Nagpur, for the year 1996-97, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. For (a) to (c) See No. LT.-1103/98]

Report and Accounts (1996-97) of the Rehabilitation Council of India, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE AND THE MINISTER OF THE STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Tenth Annual Report and Accounts of the Rehabilitation Council of India, New Delhi, for the year 1996-97, together with the Audit Report on the Accounts.

- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in to (c) laying the papers mentioned at (a) above.